

[Shri M. P. Mishra]

sacrifices means that they should starve and perish. Hard work is necessary for rebuilding the country, but now will the people be able to work hard if they do not get two square meals a day? Adequate food is necessary for hard work. Therefore the hon. Ministers' appeal looks like a big joke. This appeal should be addressed to those who are well-to-do and who can afford to pay taxes amounting to 25 per cent. I ask the Government why it has a soft corner in its heart for the people of the upper classes. The number of those people who have every comfort at their disposal is very small. Sacrifices on their part would enable crores of people to live. If they stint themselves a little, it would do them no harm. Therefore, that courage, and that enthusiasm with which we drove the British out of India and led the country forward, shall have to be shown again for rebuilding the country. The mentality of the Government, the Ministers and the Officers needs to be transformed. They should devote all their energies towards the betterment of villages. I would even suggest that our Ministers should have two houses, one in Delhi and the other in the villages. They should stay in these houses alternately for a period of say six months, one month or one week. The example set by them of the work done there would be followed by the whole of the country and it would create a new enthusiasm among the people.

Speaking about the change in mentality there is another thing to which I would like to draw attention, and that is the high salaries drawn these days. Is it not highly unjust that while the majority of the people in the country cannot afford two square meals a day and cannot afford to clothe their bodies adequately, the President should draw a salary of Rs. 10,000 per month and the ministers should draw a salary of Rs. 2,500 to Rs. 4,000 per month. I am very glad to see that our Prime Minister has given up his Buick and taken to Hindustan Ten. This mentality needs to be fostered everywhere. Every person in the country should work in the same spirit in which Mahatma

Gandhi at one time used to run his Ashrams.

#### MESSAGES FROM THE COUNCIL OF STATES

**Secretary:** Sir, I have to report the following two messages received from the Secretary of the Council of States:

- (1) "In accordance with the provisions of sub-rule (5) of rule 162 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to return herewith the Bill further to amend the Indian Tariff Act, 1934, which was passed by the House of the People at its sitting held on the 28th May 1952, and transmitted to the Council of States for its recommendations, and to state that the Council has no recommendations to make to the House of the People in regard to the said Bill"; and
- (2) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to inform you that the Council of States, at its sitting held on the 31st May 1952, agreed without any amendment to the following Bills which were passed by the House of the People at its sittings held on the 23rd and the 28th May 1952, namely:
  - (i) A Bill to repeal the Saurashtra (Abolition of Local Sea Customs Duties and Imposition of) Port Development Levy Ordinance, 1949;
  - (ii) A Bill to amend the Displaced Persons (Claims) Act, 1950;
  - (iii) A Bill further to amend the Calcutta Port Act, 1890".

*The House then adjourned till a Quarter Past Eight of the Clock on Tuesday, the 3rd June 1952.*